GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:3793 ANSWERED ON:02.12.2010 PILFERAGE OF KEROSENE AND LPG Thamaraiselvan Shri R.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether oil companies have undertaken a project 'AADHAR' aimed at curbing Pilferage of kerosene under Public Distribution System (PDS) and domestic LPG;
- (b) if so, the details thereof;
- (c) whether some oil companies have entered into a Memorandum of Understanding with Uniquie Identification Authoritiy of India in this regard; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) to (d): 'AADHAR' is a project launched by Unique Identification Authority of India (UIDAI). This Ministry has signed a Memorandum of Understanding (MOU) with UIDAI to partner in the Project related to distribution of PDS Kerosene and domestic Liquefied Petroleum Gas (LPG) using the platform of UIDAI for better targeting of subsidy to the intended beneficiaries. Unique Identification Number (UID) with the Biometric details will help to identify and target the delivery of product only to customer or his family members without any leakages.

As per the MOU executed, Oil Marketing Companies (OMCs) would act as registrars for the UIDAI on behalf of Ministry of Petroleum and Natural Gas for the implementation of the Project. This would help in accurately identifying users and beneficiaries of the services rendered by the OMCs and have uniform standards and processes for their verification and identification. The Ministry of Petroleum and Natural Gas, OMCs and UIDAI will chart out a joint road map for the implementation of the AADHAR numbers in the OMCs database.

It has been envisaged that with the bio-metric based details, initially distribution of domestic LPG pilot project will be executed along with few State Governments. Based on the experience gained the same will be extended for distribution of PDS Kerosene.